

Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-15/2013(Pt)/5386/A**

From :- Smti. K. Newar,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Abhijit Bhattacharyya,  
Presiding Officer/Member,  
Motor Accident Claim Tribunal,  
Nalbari.

Dated Guwahati, the 13<sup>th</sup> September, 2018.

Sub:- **Casual leave along with station leave permission.**

Ref:- Your letter No.MACT/N/1883, dtd. 10.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 20.09.2018 along with Station leave permission w.e.f. the evening of 18.09.2018 till the morning of 24.09.2018, has been granted/rejected.

The District and Sessions Judge, Nalbari, will remain in charge of the Court and Office of M.A.C.T., Nalbari, during your absence on leave.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-15/2013(Pt)/5387 /A, dated 13.9.18** Rolan

Copy to:

1. The District and Sessions Judge, Nalbari, for information and necessary action.

Sd/-

**JT. REGISTRAR (VIGILANCE)**